

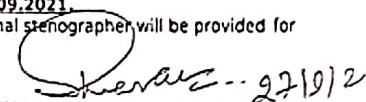
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT ROHINI COURT DELHI**

ORDER

In super-session of earlier order no. Jud/Bail/North/RC/2021/25724-25748 dated 28.08.2021 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi with effect from 01st October 2021 till further orders:

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	<ul style="list-style-type: none"> > Jahangir Puri > Model Town > CAW Cell (North)/Judl Distt. 	Sh. Shivaji Anand, ASJ-04 North District Rohini Court, Delhi, Room No. 206
2.	<ul style="list-style-type: none"> > Adarsh Nagar > Narela Ind. Area > Bhalswa Dairy > Crime Branch/EOW North) 	Sh. Jagdish Kumar, ASJ/Spl. Fast Track Court North District Rohini Courts, Delhi, Room No 204
3.	<ul style="list-style-type: none"> > Mukherjee Nagar > Swaroop Nagar > Prashant Vihar 	Sh. Gagandeep Singh Spl. Judge NDPS Act North District Rohini Courts, Delhi, Room No. 207
4.	<ul style="list-style-type: none"> > Bawana > Alipur > KNK Marg > SP Badli 	Sh. Rakesh Kumar-III, ASJ-02, North District Rohini Court, Delhi, Room No. 202
5.	<ul style="list-style-type: none"> > Shahbad Dairy > Mahendra Park > Narela 	Ms. Smita Garg ASJ-03 North District Rohini Courts, Delhi, Room No. 305

- Note :- 1. If any Judicial Officer mentioned in Column No. 3 happens to be on leave or not available due to any other reason than the link ASJ will dispose of the Bail Applications as per the Link Roster(exclusively for bail) dt:-27.09.2021.
2. It is further made clear that no separate/additional stenographer will be provided for disposal of bail applications.


(SWARANA KANTA SHARMA)
Principal District & Sessions Judge
North District Rohini Courts Delhi

No. Jud/Bail/North/RC/2021/ 28947-28970

Dated:- 27.09.2021

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District, Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
13. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
14. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
15. The Web Site Committee, North District, Rohini Court Complex, Delhi.
16. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. PS to the undersigned.
18. The Facilitation Centre, Rohini Courts, Delhi.
19. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.
20. For uploading on LAYERS.


Principal District & Sessions Judge
North District Rohini Courts Delhi